

CENTRAL ADMINISTRATIVE TRIBUNAL

CAI CUTTA BENCH

MA No. 52 of 1997

CA No. 79 of 1996.

CPC No.

Date of Order: 1.5.97.

Presents Hon'ble Mr. Justice A.K. Chatterjee, Vice-Chairman.

~~Hon'ble Mr. Justice A.K. Chatterjee, Vice-Chairman.~~

PRAVABATI KUNDU & ORS.

-VS-

UNION OF INDIA & ORS.

For the petitioner: **Mr. B. Mukherjee, counsel.**

For the respondents: **Mr. C. Samaddar, counsel.**

O R D E R

No Division Bench sitting is available this day.

This application is for substitution of legal representatives of late Yudhisthir Kundu who was the petitioner in OA no. 97 of 1996 and has since been passed over. Copy of the application was served upon the respondents who raised no objection to the prayer. It appears that the application for substitution has been made in time and the cause of action has survived the death of the deceased petitioner. In such circumstances, the applicants of the MA be brought on the record of the OA in place of the deceased petitioner and proper correction be made in the Cause Title by the Registry. M.A. is accordingly disposed.

OA be listed for hearing on 28.7.97.

thru

(A.K. Chatterjee)
Vice-Chairman.